## THE HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION

Imphal, the 29th August, 2015

No.HCM/A-03/2015-Estt(SJ)/ In continuation of this Registry's Notice of even number dated 18<sup>th</sup> August, 2015, it is to inform all the eligible candidates for recruitment of *Drivers* of the Subordinate Courts of Manipur that the recruitment test *(skill test)* which was scheduled to be held on 20<sup>th</sup> August, 2015 but deferred indefinitely, will be held from 11<sup>th</sup> September, 2015 onwards at the same Centre of Examination indicated in the Admit Card issued earlier.

It is to inform further that no fresh Admit Card will be issued again.

Sd/-

(GOLMEI GAIPHULSHILLU)

REGISTRAR

HIGH COURT OF MANIPUR

Imphal, the 29th August, 2015

Endt. No.HCM/A-03/2015-Estt(SJ)/8808-21 Copy to :-

- The District & Sessions Judge, Imphal East.
- 2. The District & Sessions Judge, Bishnupur.
- 3. The District & Sessions Judge, Thoubal.
- 4. The District & Sessions Judge, Imphal West.
- The District & Sessions Judge, Churachandpur.
- 6. The District & Sessions Judge, Senapati.
- 7 The Joint Registrar (Judl. & Bench) / Central Project Coordinator (CPC), High Court of Manipur. He is requested to upload the same and the Notification in the official website of this Registry.
  - 8. The Director, Doordarshan Kendra, Imphal.
    - for favour of wide announcement in the News Item.
    - The Director of Information & Public Relations, Imphal.
      - for favour of wide publicity in the News Item.
  - 10. The Assistant News Editor, A.I.R., Imphal.
    - for favour of wide announcement in the News Item.
  - 11. The News Editor, ISTV / Impact TV, Imphal.
    - for favour of wide announcement in the News Item.
  - 12. The Editor: (1) Sangai Express (English) & (2) Poknapham (Manipuri) with a request to publish the above notification in the esteemed daily in a print area of not more than 8 cm x 5 cm for 2 (two) alternate days at the earliest possible and to submit the bill in "Triplicate" for early payment.
  - 13. P.A. to Registrar General, High Court of Manipur.
  - 14. Concerned File.

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HIGH COURT OF MANIPUR